OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs) DELHI.

CIRCULAR

Applications are invited from the willing Group B & C officials working in the establishment who are drawing grade pay of Rs. 2800/-, Rs. 4200/-, Rs. 4600/- and Rs. 4800/- seeking allotment of Residential Accommodation i.e. House No. 301 & 302, Type II, KKD Courts Residential Complex, Delhi-110032.

The willing officials may send their applications for allotment of the aforementioned residential accommodation latest by 15.06.2022 to the Administration Branch-II, Room No. 204, Tis Hazari Courts, Delhi. No correspondence shall be entertained in this regard after 15.06.2022.

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs): Delhi.

No. 1060 20 322 -357 Admn.II/PF-JA/Allot/2022

Delhi, Dated the_

U 9 JUN 2022

Copy forwarded for information to:-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with request to intimate the staff of this establishment working under their kind control in diverted capacity.
- 2. O/o Principal District & Sessions Judge:-West/New Delhi/South/South-East/East/North East/North-West/South-West/North/Shahdara/RADC/Delhi/New Delhi with the request to circulate the above circular amongst the officials posted in their respective Districts.
- 3. All Principal Judges, Family Courts, New Delhi/Delhi with request to circulate amongst the staff of this office under their control (in diverted capacity/on deputation basis).
- 4. The Member Secretary, Delhi Legal Services Authority, PHC, New Delhi with request to circulate amongst the staff of this office under their control (in diverted capacity).
- 5. The Director, Delhi Judicial Academy, Dwarka Courts, New Delhi with request to circulate amongst the staff of this office under their control (in diverted capacity).
- 6 The Web Site Committee, THC, Delhi with request to upload the above circular on the Delhi District Court's Web Site.
 - 7. Personal Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.
 - 8. Dealing Official, Layers Seat, THC, Delhi.

9. Dealing Official, Server Room No. 207, THC, Delhi.

(Balbir Singh Shalar

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi.